

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST

Date : 28th March, 2019

HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE
JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
IN CHAMBERS BY CIRCULATION			
1.	Review Application No. 23/2019 IN Execution Application No. 05/2018 IN O. A. No. 217/2016 WITH (I.A. No. 217/2019)	Mahesh Chandra Saxena Vs. Govt. of NCT of Delhi & Ors.	Ms. Puja Kalra, Adv. for Applicant

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